

similar to that of Staff Inspection Unit of the Ministry of Finance, and

(b) if not, the reasons thereof?

**THE MINISTER OF RAILWAYS (SHRI T A PAI)**, (a) and (b) The recommendation is under active consideration and a decision is expected to be taken shortly. A scheme which would be both economical and ensure implementation of the spirit of the recommendation has to be evolved.

**Setting up of Fertilizer Unit in replacement of major part of Nangal Fertilizer Factory**

3999 **SHRI ABJUN SETHI** Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state

(a) whether Government propose to set up a Rs. 80 crore fertilizer unit soon in replacement of the major part of the Nangal Fertilizer Factory to end the long dispute over power between the Centre and Punjab, and

(b) if so the broad outlines of the proposal?

**THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH)** (a) and (b) A programme for the expansion of the Nangal plant based on fuel oil heavy fractions in lieu of electricity as the feed stock is under consideration. The project when implemented will have a capacity to produce 900 tonnes of ammonia per day, out of this, 300 tonnes of ammonia would be diverted to the existing plant. The balance would be utilized for production of 1000 tonnes of urea per day. The project which is estimated to cost about Rs. 78 crores has been posed to the World Bank for assistance.

**Steps to improve traffic on uneconomic Railway Line on the border of Maharashtra-Madhya Pradesh**

4000 **SHRI S C SAMANTA** Will the Minister of **RAILWAYS** be pleased to state

(a) whether Railway line on the

border of Maharashtra-Madhya Pradesh has proved uneconomical and 99 per cent of the traffic capacity is not used and is lying idle,

(b) if so whether any survey was made before spending approximately Rs. 60 crore on the line and

(c) what action has been taken against the officers involved?

**THE MINISTER OF RAILWAYS (SHRI T A PAI)** (a) to (c) It will be possible to collect the information and furnish a reply only if the particulars of the specific line which the Hon'ble Member has in mind are given.

**Merger of Scales of Clerks Class I and II in Railways Accounts Offices**

4001 **SHRI BHOLA MANJHI**  
**SHRI RAMAVATAR**  
**SHASTRI**

Will the Minister of **RAILWAYS** be pleased to state

(a) whether Clerks grade II in scale Rs. 110—180 (AS) after passing Appendix IIA Examination/Suitability Test perform the same nature of duties as performed by Class II Clerks, and

(b) if so, whether the scales of pay of Class I and II Clerks are proposed to be merged into a single scale, if so, from what date and if not, the reasons thereof?

**THE MINISTER OF RAILWAYS (SHRI T A PAI)** (a) Yes. Though the nature of work of Clerks grade II and Clerks grade I is generally the same, Clerks grade I are engaged on more important clerical work while Clerks grade II are given less important and routine work.

(b) The question of revision of scales of pay etc. of all Central Government employees including Clerks grade I and Grade II in Railway Accounts Offices is under consideration of the Third Pay Commission and

their recommendations have to be awaited.

**Convention of Railwaymen in Railway Club premises, Dhanbad**

4002. SHRI BHOLA MANJHI:  
SHRI RAMAVATAR  
SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Divisional Railway Employees Co-ordination Committee by a letter sought permission from Divisional Superintendent, Eastern Railway, Dhanbad for holding convention of Railwaymen on the issue of eliminating of corruption in the Railway on the 2nd April, 1972 in Railway Club premises, Dhanbad;

(b) if so, the reasons for not granting the permission and the gist of the reply given by the Divisional Superintendent, Dhanbad in refusing permission;

(c) whether Divisional Assistant Electrical Engineers, Dhanbad even though requested by a letter by the said Committee to provide temporary Electric connection for this Convention on 2nd April, 1972 on payment of necessary charges, refused to do so; and

(d) the reasons for such refusal and the policy of Government in this regard?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) to (d). Permission to hold a convention on 2nd April 1972 was not sought by the Divisional Railway Employees' Co-ordination Committee from the Divisional Superintendent, Dhanbad.

No Union or Association of Railway employees whether recognised or not, has a right to hold meetings in Railway premises. However, recognised

unions are generally permitted, on application, to hold meetings in Railway premises.

**Running of Cinema by contractor in Railway Club and Institute, Dhanbad**

4003. SHRI BHOLA MANJHI:  
SHRI RAMAVATAR  
SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether President, Coal Commercial Recreation Club and Coal Area Superintendent, Eastern Railway, Dhanbad by a letter dated the 3rd February, 1972 sought permission from Hony. General Secretary, Railway Club, Dhanbad for social functions on 10th and 11th April, 1972;

(b) if so, the reasons for not giving them permission unlike the previous years;

(c) what are the Rules and the latest orders from the Railway Board regarding the running of Cinema by the Contractors in Railway Club and Institute and whether these Rules and the orders are being observed in Railway Club and Institute at Dhanbad; and

(d) if not, the action proposed to be taken in the matter?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) Yes.

(b) Permission could not be given as it was not considered possible by the Club Committee to permit use of hall by sister organisations affecting Club's own curriculum especially during the Railway Week.

(c) The extent orders are that Cinemas in Institutes are run through Contractors by calling Tenders sub-